

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4484
ANSWERED ON:21.04.2015
SCHOOLS HOSTELS FOR DIFFERENTLY ABLED
Singh Shri Bhola

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of schools/hostels in the country run by the Governments and NGOs for the differently abled children, State/UT-wise;
- (b) the details of the assistance, financial and other facilities provided by the Government to such schools/hostels during the last three years, State/UT-wise;
- (c) the total number of differently abled children studying/residing in these schools / hostels, State/UT-wise;
- (d) whether there is any mechanism for monitoring the functioning of such schools/ hostels; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHANPAL GURJAR)

- (a) to (c) Under the Deendayal Disabled Rehabilitation Scheme (DDRS), financial assistance is provided to Non-Governmental Organizations(NGOs) for various special schools/hostels for the differently abled children. A Statement indicating State/Union Territories wise number of special schools/hostels, admissible financial assistance released and the number of beneficiaries under the scheme during the last three financial years is at Annexure-I.
- (d) & (e) The Department ensures the effective implementation of the Scheme and utilization of funds under DDRS in the following ways:
 - (i) Fresh/subsequent release of grants to implementing agencies during a year are released only on receipt of Utilization Certificate in respect of previous grant(s).
 - (ii) The Schemes implemented through NGOs are also expected to be monitored by respective State Governments/UT Administrations.
 - (iii) The performance of the NGOs is reviewed from time to time through inspections by the State Governments concerned, National Institutes and officers of the Ministry.
 - (iv) The Audited Annual Accounts are being mandatorily examined for all NGOs before recommending any further/subsequent release of funds.
 - (v) This Department has developed centralized on-line application software with the assistance of National Informatics Centre (NIC) on the website of the Ministry www.ngograntsje.gov.in . All applications by NGOs seeking Grant-in-aid (GIA) under Deendayal Disabled Rehabilitation Scheme (DDRS) are being invited through on-line process in the website of the Ministry from the financial year 2014-15.